

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



OA/021/01134/2018
Date of Order : 10-12-2019

Between :

G.Padmavathy W/o G.Suryanarayana,
Aged about 57 years, Gr. 'C',
Occ : Assistant Accounts Officer,
O/o Accountant General (A&E),
Andhra Pradesh, Hyderabad-1.Applicant

And

1. Union of India rep by
Comptroller and Auditor General,
9, Deen Dayal Upadhyaya Marg,
New Delhi – 110124.

2. The Principal Director of Commercial Audit
And Ex-Officio Member, Audit Board,
AGS' Office Complex, Saifabad, Hyderabad-4.

3. The Principal Accountant General (A&E),
Telangana, Hyderabad-4.

4. The Deputy Director,
O/o Principal Director of Commercial Audit
And Ex-Officio Member, Audit Board,
AGS' Office Complex, Saifabad,
Hyderabad-4.Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar
Counsel for the Respondents : Mr.V.Vinod Kumar, Sr.CGSC

CORAM :



THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member).

Mr. B. Pavan Kumar, Advocate on record for the applicant present.

2. Mr. T. Sambasiva Rao representing Mr. V. Vinod Kumar, learned Senior Central Govt., Standing Counsel for Respondents produced Office Order No.61, dated 29.11.2019, wherein the name of the applicant figured at Sl.No.21 for grant of MACP

. Mr.B.Pavan Kumar, Advocate on record for the applicant confirms that, now the applicant is not having any grievance.

3. In view of the above submission by the Advocate on record, the OA is closed.

4. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : 10th December, 2019.

Dictated in Open Court.

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